

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Competition Appeal (AT) No. 13 of 2019

In the matter of:

Rathi Steel (Dakshin) Ltd.Appellant

Vs

Competition Commission of India &Anr.Respondents

Present:

For Appellant:-Mr. Anand Shankar Jha, Mr. R.K. Rajwancy and Mr. Amit Kumar Sharma, Advocates.

**For Respondent :- Mr. Om Prakash shukla, Advocate
Mr. Ebaad Nawaz Khan, Advocate for R-2.
With**

Competition Appeal (AT) No. 14 of 2019

In the matter of:

Rathi Special Steels Ltd.Appellant

Vs

Competition Commission of India &Anr.Respondents

Present:

For Appellant:- Mr. Anand Shankar Jha, Advocate

**For Respondent :- Mr. Om Prakash shukla, Advocate
Mr. Ebaad Nawaz Khan, Advocate for R-2.**

With

Competition Appeal (AT) No. 15 of 2019

In the matter of:

RathiBars Ltd.Appellant

Vs

Competition Commission of India &Anr.Respondents

Present:

For Appellant:- Mr. Anand Shankar Jha, Advocate

**For Respondent :- Mr. Om Prakash shukla, Advocate
Mr. Ebaad Nawaz Khan, Advocate for R-2.**

ORDER

03.03.2020- Before admitting the Appeal to hearing we deem it appropriate to address the issue of maintainability of Appeal in this batch of three Appeals arising out of common impugned order.

Post these Appeals For Admission (After Notice) on **20th April, 2020** at 2:00 PM.

**(Justice Bansi Lal Bhat)
Member (Judicial)**

**(ShreeshMerla)
Member (Technical)**

SC/NN

Competition Appeal (AT) No. 13, 14 & 15 of 2019